

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/51772/2025	TWAMEV CONSTRUCTION AND INFRASTRUCTURE VS WATER CORPORATION OF ODISHA(WATCO)	IPSIT AUROBINDO ACHARYA VS	// ()	
2	D-ARBP/51990/2025	SANDHYA RANI SETHI VS TATA PROJECT LTD.,KHURDA	TAPAN KUMAR KAMILA VS	// ()	
3	D-BLAPL/38716/2025	SAYED IQBAL @ SYED IQBAL HUSSAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK ()	AKR20220100 1558C202500243
4	D-BLAPL/38717/2025	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /508 /2025 ()	
5	D-BLAPL/38728/2025	AMAR PRASAD LENKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	GURUDIJHATIA /169 /2025 ()	
6	D-BLAPL/38729/2025	RAKIBUL LOSKAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /32 /2021 ()	
7	D-BLAPL/38730/2025	SHRESTHA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// ()	AOR20220000053C202500137
8	D-BLAPL/38734/2025	SARASWATI ROY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 ()	
9	D-BLAPL/38736/2025	BITU MISHRA @ BITTU MISHRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JHARPOKHARIA /283 /2025 ()	
10	D-BLAPL/38738/2025	TRILOCHAN MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /408 /2025 ()	
11	D-BLAPL/38741/2025	JAYA RANI BASAK VS STATE OF ODISHA	SANJIT MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /2 /2025 ()	

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12	D-BLAPL/38743/2025	KHAGESWAR SAGARIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
13	D-BLAPL/38749/2025	BIJAYA KUMAR DALEI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	KHUNTUNI /144 /2025 () //	
14	D-BLAPL/38752/2025	MANABODHA JAYAPURIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /119 /2025 () //	
15	D-BLAPL/38755/2025	DILLIP KUMAR DAS @ DILIP DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
16	D-BLAPL/38756/2025	RABINDRA RANA @ RABI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	SARANGADA /78 /2025 () //	
17	D-BLAPL/38757/2025	KAILASH MOHARANA @ PINTU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	SARANGADA /78 /2025 () //	
18	D-BLAPL/38762/2025	PITABAS SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BAREIPALI /195 /2025 () //	
19	D-BLAPL/38776/2025	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 () //	
20	D-BLAPL/38779/2025	MADHAB @ MADHA NAIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	CHHENDIPADA /505 /2025 () //	
21	D-BLAPL/38784/2025	DEEPAK KUMAR YADAV VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /436 /2025 () //	
22	D-BLAPL/38786/2025	JITENDRA ROUT VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI SADAR /515 /2025 () //	AOD20250000498C202500054
23	D-BLAPL/38789/2025	MUHAMMAD SAIF	PRIYA RANJAN SINGH	ATTABIRA /182 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38794/2025	SANDEEP TIGGA	PABITRA KUMAR NAYAK	BANDOMUNDA /86 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38798/2025	KABULA @ SANJIT SETHI	BIDESHI KUMAR GHADEI	BAGHAMARI /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38803/2025	BITU KHATIK @ SONKAR @ BITU SHANKAR KHATIK	KUKUNA KUMAR MISHRA	JHARSUGUDA /502 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38804/2025	PINKU SETHI	KARUNAKAR DAS	PATTAPUR (ASKA) /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38813/2025	MANORANJAN SAHOO @ MANOJ	JAGADIP SAHOO	MAHANGA /350 /2025	AOD20250001139C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38822/2025	SUNITA BEHERA	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38824/2025	BIBEK RANJAN PRADHAN	SITIKANT MISHRA	CHOUWAR /340 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38830/2025	SUKANTI PANDA	BHABANI SHANKAR DASPARIDA	PURI SADAR /578 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38831/2025	BALLABA MEHER @ BALLABHA MEHER	RABINDRA NATH PRUSTY	RENGALI /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/38832/2025	TUTU GHOSH	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38836/2025	PRAKASH KANDARA	DHIRENDRA KUMAR MOHAPATRA	BRAJARAJNAGAR /255 /2025	
		VS	VS	()	

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35	D-BLAPL/38841/2025	STATE OF ODISHA KHAJA @ ANANGA UDAY DAS VS	PRAVASH CHANDRA JENA VS	// SORO /900 /2025 ()	
36	D-BLAPL/38842/2025	STATE OF ODISHA MINAKETAN ACHARYA VS	RASHMI RANJAN SUNDARA VS	// INDUSTRIAL ESTATE PS /217 /2025 ()	
37	D-BLAPL/38848/2025	STATE OF ODISHA SAROJINI SAHOO @ RAJANI VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /292 /2025 ()	
38	D-BLAPL/38849/2025	STATE OF ODISHA ARUN KUMAR PAUL VS	AMITAV TRIPATHY VS	// / /0 ()	
39	D-BLAPL/38850/2025	STATE OF ODISHA PRAVAT @ PRABHAT KUMAR DAS VS	LINGARAJ SARANGI VS	// BHANJANAGAR /827 /2024 ()	
40	D-BLAPL/38853/2025	STATE OF ODISHA LALITA KHARA VS	SURYAKANTA DASH VS	// BOIPARIGUDA /251 /2024 ()	
41	D-BLAPL/38855/2025	STATE OF ODISHA MD. HUSSAIN VS	SJ AROOP KU. CHAND VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /155 /2025 ()	
42	D-BLAPL/38856/2025	STATE OF ODISHA CHANDAN BEHERA VS	OM PRAKASH SARAN VS	// DHENKANAL TOWN /687 /2025 ()	AOR20220000371C202500205
43	D-BLAPL/38857/2025	STATE OF ODISHA SURAJ HARIJAN VS	SURYAKANTA DASH VS	// NABARANGAPUR TOWN /405 /2024 ()	
44	D-BLAPL/38860/2025	STATE OF ODISHA KAMALU GADABA VS	SURYAKANTA DASH VS	// BOIPARIGUDA /251 /2024 ()	
45	D-BLAPL/38861/2025	STATE OF ODISHA RITESH PATRNAIK @ CHEPA VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /473 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/38862/2025	BHARAT BEHERA @ TIHILU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /234 /2025 () //	
47	D-BLAPL/38874/2025	MD ASIF VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202500060
48	D-CMAPL/51875/2025	SIRIKI SIMAHACHALLAM VS UNION OF INDIA	SURYA NARAYAN SATPATHY VS	// () //	
49	D-CMP/51778/2025	KAHEKUSAN BEGUM VS AUTHORIZED OFFICER, UCO BANK, KHURDA	ABINASH ROURAY VS	// () //	
50	D-CMP/51796/2025	KUNI BARIK VS NILAMANI DAKUA	NIRA SUNDAR PANDA VS	// () //	
51	D-CMP/51808/2025	PANCHU DAS VS LAXMIDHAR BISWAL	PRATYUSHA NAIDU VS	// () //	
52	D-CMP/51812/2025	SUBHASISH RATH VS NALINI PRAVA RATH	SWAYAMJIT ROUT VS	// () //	
53	D-CMP/51821/2025	SIMANCHAL PATTNAIK VS PRADEEP KUMAR PATTNAIK	LALIT KUMAR MAHARANA VS	// () //	
54	D-CMP/51852/2025	ASHOK KUMAR MOHANTY VS ASHIS KUMAR NAYAK	SOUMYA MISHRA VS	// () //	
55	D-CMP/51857/2025	MURALI SAHU VS PABITRA SAHU	AKSHAYA KUMAR MOHAPATRA VS	// () //	
56	D-CMP/51860/2025	BHAJENDRA JENA VS AKHAYA KUMAR NANDA	SUVASHISH PATTANAIAK VS	// () //	
57	D-CMP/51893/2025	HEMANTA KUMAR MOHAPATRA	SUBHRANSU BHUSAN MOHANTY	//	

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		VS	VS	0	
		BASANTA KUMAR MOHAPATRA		//	
58	D-CMP/51974/2025	BASUDEV PADHEE	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		MADHAB CHANDRA PADHEE		//	
59	D-CMP/52010/2025	SANJAY SAHOO	BYOMOKESH SAHOO	//	
		VS	VS	0	
		ROURKELA MUNICIPALITY, SUNDARGARH		//	
60	D-CMP/52016/2025	SATYABHAMA RAJPUR	BASUDEV MISHRA	//	
		VS	VS	0	
		SANDHYARANI GOLDAR		//	
61	D-CMP/52030/2025	BIPAN NAYAK	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		LAXMIPARIYA NAYAK@JAYANTI		//	
62	D-CMP/52040/2025	KISHORE KUMAR AGRAWAL@BANKA	MANASH RANJAN NAYAK	//	
		VS	VS	0	
		KRISHNA CHANDRA BANKA@AGARWALA		//	
63	D-CMP/52070/2025	BHAGABATA PRADHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		TULASI PRADHAN		//	
64	D-CMP/52073/2025	RATANLAL AGARWAL	SURAJ MOHANTY	//	
		VS	VS	0	
		GOVINDA PRADHAN		//	
65	D-CONTC/51776/2025	CHARANA MOHANTY	ADV.	//	
		VS	VS	0	
		V.KEERTIVASAN, IAS		//	
66	D-CONTC/51777/2025	JITENDRA NATH MAHANTA	ADV.	//	
	CONTC/6038/2025	VS	VS	0	
		BIRENDRA KORKARA,DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
67	D-CONTC/51780/2025	BALKRUSHNA SAHOO	ADV.	//	
	CONTC/6039/2025	VS	VS	0	
		BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION ORISSA, BHUBANESWAR		//	
68	D-CONTC/51781/2025	KAILASH CHANDRA SAHOO	ADV.	//	
	CONTC/6040/2025	VS	VS	0	

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69	D-CONTC/51783/2025 CONTC/6041/2025	BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION ORISSA, BHUBANESWAR, GURUDEV JENA VS	ADV. VS	// // 0	
70	D-CONTC/51787/2025	BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION ORISSA, BHUBANESWAR SANDIP KUMAR MALLICK VS	ARIJEET MISHRA VS	// // 0	
71	D-CONTC/51798/2025	SUMAN GHOSH LAXMIDHAR KHUNTIA VS	ADV. VS	// // 0	
72	D-CONTC/51799/2025	DR.N.THIRUMALA NAIK, IAS GOURANGA BEHERA VS	ADV. VS	// // 0	
73	D-CONTC/51802/2025	DR.N.THIRUMALA NAIK, IAS DUSMANTA KUMAR PATTANAIK VS	ADV. VS	// // 0	
74	D-CONTC/51828/2025	DR.N.THIRUMALA NAIK, IAS MANOHAR NAIK VS	ADV. VS	// // 0	
75	D-CONTC/51835/2025	USHA PADHI, IAS SWADESH BANDITA PADHI VS	ADV. VS	// // 0	
76	D-CONTC/51871/2025	SUBHAM SAXENA, IAS NAMITA BEHERA VS	ADV VS	// // 0	AOR20220001586C202500095
77	D-CONTC/51880/2025	KARNADEV SAMADDAR, OAS SUSANTA KUMAR ROUT VS	BRAJA MOHAN SARANGI VS	// // 0	
78	D-CONTC/51881/2025	ARUN KHILAR, IIC SAMAL POLICE STATION SHANTANU KUMAR SWAIN VS	ADV. VS	// // 0	
79	D-CONTC/51884/2025	ARAVIND AGRAWAL,COMM-CUM-SECRETARY,BBSR,KHORDHA MANJULATA MOHANTA VS	ADV. VS	// // 0	
		NIYATI PATTNAIK, THE DIRECTOR OF HIGHER SECONDARY, BBSR		//	

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80	D-CONTC/51899/2025	GOURANGA CHANDRA BEHERA VS BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()	
81	D-CONTC/51904/2025	NARENDRA KUMAR BEJ VS SALINI PANDIT, IAS	ADV. VS	// ()	
82	D-CONTC/51909/2025	PRAHALLAD CHANDRA BISWAL VS ARVIND AGRAWAL, IAS	ADV. VS	// ()	
83	D-CONTC/51910/2025	MINATI PRAVA JENA VS ARVIND AGRAWAL, IAS	ADV. VS	// ()	
84	D-CONTC/51911/2025	SANJUKTA SAHU VS ARABINDA AGARWAL, IAS	ADV. VS	// ()	
85	D-CONTC/51932/2025	SATISH PRASAD NANDA VS USHA PADHI, COMM-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT, BBSR, KHURDA	SMITA RANJAN PATNAIK VS	// ()	
86	D-CONTC/51937/2025	BIJAY KUMAR SAMAL VS USHA PADHI, COMM-CUM-SECRETARY, BBSR, KHURDA	SMITA RANJAN PATNAIK VS	// ()	
87	D-CONTC/51943/2025	TANMAYEE MOHANTY VS USHA PADHI, COMM-CUM-SECRETARY, BBSR, KHURDA	SMITA RANJAN PATNAIK VS	// ()	
88	D-CONTC/51949/2025	RAJKISHORE TRIPATHY VS USHA PADHEE, IAS	DINESH KUMAR PANDA VS	// ()	
89	D-CONTC/51951/2025	PRAMOD KUMAR PATRA VS USHA PADHI, COMM-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT, BBSR, KHURDA	SMITA RANJAN PATNAIK VS	// ()	
90	D-CONTC/51956/2025	JATAK SETHI VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, W.R. DEPT., ODISHA	ADV. VS	// ()	
91	D-CONTC/51959/2025	MAKARA KETAN GARANAYAK	ADV.	//	

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		VS	VS	()	
92	D-CONTC/51963/2025	CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPT., BHUBANESWAR MOHAN KUMAR MOHANTY	ADV.	//	
		VS	VS	()	
93	D-CONTC/51967/2025	CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPT., BHUBANESWAR DAYANIDHI SAMAL	ADV.	//	
		VS	VS	()	
94	D-CONTC/51970/2025	CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPT., BHUBANESWAR CHAKRADHAR MOHANTY	ADV.	//	
		VS	VS	()	
95	D-CONTC/51975/2025	CHANDRA SEKHAR PADHI, ENGINEER IN CHIEF, WATER RESOURCES DEPT.,BBSR RASHMI MISHRA	ADV.	//	
		VS	VS	()	
96	D-CONTC/51997/2025	PRASANNA KUMAR BEHERA, BLOCK DEVELOPMENT OFFICER MALAYA KUMAR TARAI	ADV	//	AOR20220001462C202500151
		VS	VS	()	
97	D-CONTC/51998/2025	SURENDRA KUMAR, IAS KAILASH CHANDRA MISHRA	AMRITA NAYAK	//	
		VS	VS	()	
98	D-CONTC/52003/2025	STATE OF ODISHA SWAYAM BIKASH DAS	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
99	D-CONTC/52056/2025	ARABINDA KUMAR PADHEE BHABAGRAHI MOHAPATRA	ADV.	//	
		VS	VS	()	
100	D-CONTC/52061/2025	DR.N.THIRUMALA NAIK, IAS PITAMBAR MOHAPATRA	ADV.	//	
		VS	VS	()	
101	D-CONTC/52063/2025	DR.N.THIRUMALA NAIK, IAS JASANI DEHURIA	ADV.	//	
		VS	VS	()	
102	D-CONTC/52064/2025	SATYABRAT SAHU,IAS MANAS KUMAR SAHOO	JAYDEEP PAL	//	
		VS	VS	()	

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103	D-CONTC/52081/2025	VIJAY AMRUTA KULANGE, M.D, ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR BABULAL SENAPATI VS SATYABRAT SAHU, I.A.S	ADV. VS	// ()	
104	D-CONTC/52083/2025	KISHOR PRADHAN VS SATYABRAT SAHU, I.A.S	ADV. VS	// ()	
105	D-CRLA/38733/2025	SAROJ RANABIDA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BAUNISUNI /65 /2022 ()	
106	D-CRLA/38810/2025	SAHADEBA MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	K.NUAGOAN /9 /2024 ()	AOR20220002459C202500006
107	D-CRLA/38868/2025	PRADEEP KUMAR BEHERA @ DIPU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	REMUNA /98 /2025 ()	
108	D-CRLMA/38840/2025	CHIRAG SINGHAL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BOLANGIR TOWN /614 /2025 ()	
109	D-CRLMC/38714/2025	SAHAJAD KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /195 /2024 ()	
110	D-CRLMC/38719/2025	ARAJIT KUMAR MALLIK VS STATE OF ODISHA	SOUMYA RANJAN OJHA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /68 /2024 ()	
111	D-CRLMC/38726/2025	BUDDAR RAJU RHODA VS STATE OF ODISHA	LALATENDU JENA VS	POTTANGI /53 /2024 ()	
112	D-CRLMC/38731/2025	PRAKASH CHANDRA PRADHAN @ PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	ARSHAD KUMAR JENA VS	ANGUL TOWN /486 /2008 ()	
113	D-CRLMC/38747/2025	JAYNEB BEGUM VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	KHURDA PS /56 /2024 ()	

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114	D-CRLMC/38754/2025	RAJIBA DEHURY@RAJIB DEHURI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /108 /2023 () //	
115	D-CRLMC/38759/2025	BUTHI SAHU@SANJIP SAHU@SANJIB SAHOO VS STATE OF ODISHA	AZAD KESHORI DASH VS	KANTAMAL /250 /2025 () //	
116	D-CRLMC/38761/2025	SANANDA SAHU VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /250 /2025 () //	
117	D-CRLMC/38767/2025	DILESWAR KARUAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KESINGA /230 /2020 () //	
118	D-CRLMC/38769/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /52 /2009 () //	AOR20220001662C202500243
119	D-CRLMC/38780/2025	NARENDRA KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /221 /2016 () //	
120	D-CRLMC/38782/2025	LALSA MALLIK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /171 /2024 () //	
121	D-CRLMC/38791/2025	SUDHANSU KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL TOWN /210 /2007 () //	
122	D-CRLMC/38792/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JAGATSINGPUR /674 /2021 () //	
123	D-CRLMC/38795/2025	SURAJ BADBURA @ SURAJ DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /86 /2025 () //	
124	D-CRLMC/38797/2025	MAHENDRA SAHOO @ SAHU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	HARABHANGA /29 /2025 () //	
125	D-CRLMC/38811/2025	JYOTI PRAKASH@JATI PRAKASH JENA	NILAM SWAIN	AGARAPADA /123 /2017	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/38818/2025	NITISH KUMAR BARIK @ NITISH	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /163 /2024	AOR20220001736C202500117
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/38821/2025	SIPU@DHARMESH PATRA@DHARMESWAR PATRA	ANAND JENA	CANTONMENT ROAD /115 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/38828/2025	ANSHUMAN SHARMA	SANDEEP RAJ PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/38834/2025	NEETU SHARMA	SANDEEP RAJ PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/38863/2025	SUSHANTA BEHERA@RAJU	AMITABH NAIK	KHURDA PS /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/38869/2025	JAYANTA KUMAR SINGH	BHABANI SHANKAR DASPARIDA	KHUNTA /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/38871/2025	PADMANAV BHUTIA	PRIYA RANJAN MISHRA		AOR20220004132C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/38873/2025	CHANDRAKANTA BEHERA	BHABANI SHANKAR DASPARIDA	BHADRAK TOWN /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/38876/2025	PRAVATI BISWAL	SANJAYA NARAYAN SAHOO	TANGI (KHURDA) /12 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/38877/2025	MD. MANTAJU KHAN @ MUNTAJU	BHARAT BHUSAN ROURAY	JHARSUGUDA /373 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/38713/2025	AMULYA CHARAN DHUPAL	SWAGAT KUMAR SAHU		AOR20250001113C202500003
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/38763/2025	STATE OF ODISHA SANGRAM NATH VS	MOHAMMED RIAZ VS	// /0 ()	
138	D-CRLMP/38778/2025	STATE OF ODISHA SAJULATA PANI VS	BRAJA MOHAN SARANGI VS	// /0 ()	
139	D-CRLMP/38781/2025	STATE OF ODISHA LAXMIPRIYA NAYAK VS	RAJESH SAHU VS	// /0 ()	
140	D-CRLMP/38790/2025	STATE OF ODISHA TOFAN KUMAR DAS VS	BHARAT BHUSAN ROURAY VS	// /0 ()	
141	D-CRLMP/38793/2025	STATE OF ODISHA PINU BAL VS	PRADEEP KUMAR DASH VS	// /0 ()	AOR20220002710C202500028
142	D-CRLMP/38799/2025	STATE OF ODISHA SUCHISMITA PALAI VS	PRADEEP KUMAR DASH VS	// /0 ()	AOR20220002710C202500027
143	D-CRLMP/38816/2025	STATE OF ODISHA NEWTON HIGHER SECONDARY SCHOOL, SUNDARGARH VS	ARHIS KUMAR MISHRA VS	// /0 ()	
144	D-CRLMP/38847/2025	STATE OF ODISHA KAPIL SHARMA @ KAPIL KUMAR SHARMA VS	BIJAYA KUMAR BEHERA VS	// /0 ()	AOR20220003528C202500012
145	D-CRLMP/38852/2025	STATE OF ODISHA SRINIBAS BEHERA VS	BISWAJIT PARIDA VS	// /0 ()	
146	D-CRLMP/38864/2025	STATE OF ODISHA REKHALATA JENA VS	KARUNAKAR GAYA VS	// /0 ()	
147	D-CRLMP/38867/2025	STATE OF ODISHA AKSHAYA KUMAR SENAPATI VS	BALARAM NAYAK VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLREV/38715/2025	SANTOSH KUMAR PATRA VS SUDANSTNA BEHERA	TAPAN KUMAR JENA SAMANTA VS	// ()	
149	D-CRLREV/38845/2025	SK.JALALUDDIN @ JALLU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// ()	RANPUR /270 /2025
150	D-CRLREV/38865/2025	NEELA MADHAB BEHERA VS SARAT CHANDRA BEHERA	PRASANTA KUMAR NANDA VS	// ()	
151	D-CRLREV/38870/2025	JAGANNATH SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// ()	BISRA /138 /2024
152	D-CRP/52082/2025	DILLIP KUMAR RAYAGURU VS AMITALATA MAHARANA	BHABANI SANKAR DAS VS	// ()	
153	D-EXP/51916/2025	JASMINE NAYAK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// ()	
154	D-FAO/51838/2025	MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE VS PRASANTA KUMAR BALA	CHITRA PRASAD VS	// ()	
155	D-FAO/52023/2025	RATNAKAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// ()	
156	D-FAO/52028/2025	PRAVASH BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// ()	
157	D-GUAP/52025/2025	MALAYA KUMAR SAMAL VS SUPRIYA PRIYADARSHINI BISWAL	ASHOK KUMAR BEHERA VS	// ()	
158	D-ITA/51924/2025	NISHAKAR EDUCATIONAL TRUST, CUTTACK VS UNION OF INDIA	AKSHAYA KUMAR SAHOO VS	// ()	
159	D-MACA/51790/2025	SONALI SAHOO	BISHNU BRATA SINGH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-MACA/51791/2025	MANAS MOHAPATRA PRAVATI DAS	BISHNU BRATA SINGH	//	
		VS	VS	0	
161	D-MACA/51825/2025	SIDHARTHA ROUT D.M., CUTTACK DIVISION OFFICER-I, CUTTACK	RAMANI RANJAN MOHANTY	//	
		VS	VS	0	
162	D-MACA/51864/2025	SAROJINI RANA LAXMI PATTNAYAK	DEEPALI MAHAPATRA	//	
		VS	VS	0	
163	D-MACA/51882/2025	SRIKANTA GOUDA M/S. NEW INDIA ASSURANCE CO. LTD.,BALASORE	SAUMEDRA KUMAR GHOSE	//	
		VS	VS	0	
164	D-MACA/51890/2025	ANJALI PADHIARI SINGO HANSDA	DEBASISH PATNAIK	//	
		VS	VS	0	
165	D-MACA/51901/2025	JAYANTI CHAKRA NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	0	
166	D-MACA/51971/2025	ANJALI MOHANTY SATYANANDA KISHAN	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
167	D-MACA/51983/2025	JITENDRA SWAIN ASHWANI KALWAN @ KARWAR	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
168	D-MACA/52054/2025	SHESHA SHANTOSH KUMAE SINGH D.M., NEW INDIA ASSURANCE CO. LTD.,GANJAM	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
169	D-MACA/52060/2025	SURESH KUMAR RATH D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
170	D-MATA/51810/2025	SUMATH KUMAR RATH PRAKASH CHANDRA MIRDHA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-MATA/51913/2025	HASYESWARI MAJHI PRASANIKA SWAIN VS SWARUP KUMAR PARIDA	AMIYA KUMAR MOHANTY VS	// // 0	
172	D-RPFAM/51906/2025	MOUSUMI KALAS VS SRIMANTA KALAS	RADHIKA HANS VS	// // 0	
173	D-RPFAM/51928/2025	PRITISHREE PRIYADARSHINI VS HARICHANDAN TRIPATHY	MANMAYA KUMAR DASH VS	// // 0	AOR20220004309C202500066
174	D-RSA/51926/2025	SAMILI KHUNTIA VS MINAKSHI SAHOO	RANJAN KUMAR ROUT VS	// // 0	AOR20230000872C202500111
175	D-RSA/51958/2025	SARASWATI NAYAK VS NRUSINGHA CHARAN NAYAK	SOURAV SUMAN BHUYAN VS	// // 0	
176	D-RSA/51968/2025	SUBASH CHANDRA DAS VS JYOTI SWARUPA DASH	SOURAV SUMAN BHUYAN VS	// // 0	
177	D-RSA/52086/2025	PRASANNA DAS VS GAJENDRA DAS	BINAYA KUMAR MOHANTY VS	// // 0	
178	D-WA/51762/2025	STATE OF ODISHA VS PRAJNYA PARIMITA BARIK	SAROJ KUMAR JEE, A.G.A VS	// // 0	LOD20240000172C202500487
179	D-WA/51849/2025	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK VS SRIKANTA KUMAR SWAIN	DEBASHIS TRIPATHY, A.G.A VS	// // 0	
180	D-WA/51905/2025	RABINARAYAN SETHY VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0	
181	D-WA/51917/2025	STATE OF ODISHA VS BASANTA KUMAR PATTANAYAK	DEBASHIS TRIPATHY, A.G.A VS	// // 0	LOD20240000200C202500501

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/51919/2025	PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS AJAY KUMAR GAN	GOVT OF ODISHA VS GOVT OF ODISHA	// 0 //	LOD20240000200C202500500
183	D-WA/51921/2025	SECRETARY OF FISHERIES AND ARD DEPT VS RANJAN KUMAR MOHANTY	GOVT OF ODISHA VS GOVT OF ODISHA	// 0 //	LOD20240000172C202500488
184	D-WA/51939/2025	RAJIB KUMAR AGARWAL@RAJIB AGARWAL VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
185	D-WA/52039/2025	JUGAL KISHORE AGARWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
186	D-WA/52049/2025	DEBA BISI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
187	D-WA/52085/2025	SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS PRAFULLA KUMAR PANIGRAHI	ADVOCATE GENERAL VS STATE OF ODISHA	// 0 //	LOD20240000194C202500497
188	D-WP(C)/51756/2025	BHOBANI PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/51757/2025 WP(C)/35754/2025	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/51758/2025 WP(C)/35756/2025	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/51759/2025	GIRIDHARI HIGHER SECONDARY SCHOOL, PATTANASHAKI VS STATE OF ODISHA	ANSHU KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/51760/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENNAI VS COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK	CHANDRANIL DASH VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/51761/2025	SARALA NAYAK	HIMANSHU BHUSAN DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/51763/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, Bhubaneswar	RAMANI KANTA PATTANAİK	//	
		VS	VS	0	
		COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK		//	
195	D-WP(C)/51764/2025	BINOD KUMAR NAYAK	HIMANSHU BHUSAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/51765/2025	BIRESH PRASAD PAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/51766/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, Bhubaneswar	RAMANI KANTA PATTANAİK	//	
		VS	VS	0	
		COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK		//	
198	D-WP(C)/51767/2025	RAJINDER SINGH	SUVASHISH PATTANAİK	//	
	WP(C)/35745/2025	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/51768/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, Bhubaneswar	RAMANI KANTA PATTANAİK	//	
		VS	VS	0	
		COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK		//	
200	D-WP(C)/51769/2025	DHARANIDHAR MOHAPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/51770/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, Bhubaneswar	RAMANI KANTA PATTANAİK	//	
		VS	VS	0	
		COMMISSIONER OF TRANSPORT, CUTTACK		//	
202	D-WP(C)/51771/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, Bhubaneswar	RAMANI KANTA PATTANAİK	//	
		VS	VS	0	
		COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK		//	
203	D-WP(C)/51773/2025	JYOTI PRAKASH PADHEE	MANAS PATI	//	AOR20220001535C202500266
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/51774/2025	JATINDRA MOHAN SWAIN	RAMANI KANTA PATTANAİK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/51775/2025	STATE OF ORISSA PHAGANU PARABHUE VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
206	D-WP(C)/51779/2025	STATE OF ODISHA PABITRA BAG VS	TIKERAM MEHER VS	// // ()	
207	D-WP(C)/51782/2025	STATE OF ODISHA DEBADATTA PANDA VS	TARINEE PRASAD TRIPATHY VS	// // ()	AOD20240000509C202500002
208	D-WP(C)/51784/2025	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	SIDHANT DAS VS	// // ()	
209	D-WP(C)/51785/2025	STATE OF ODISHA JOGINDRA JENA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500169
210	D-WP(C)/51786/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY CHHABI NAYAK VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500170
211	D-WP(C)/51788/2025 WP(C)/35785/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY RAJGURU ATMASWARUP ACHARYA VS	SATYABRATA MOHANTY (1) VS	// // ()	
212	D-WP(C)/51789/2025	UNION OF INDIA MANASA RANJAN PRADHAN VS	AKHAND VS	// // ()	
213	D-WP(C)/51792/2025	STATE OF ODISHA MOHINI KUNHAR VS	TUSAR KUMAR MISHRA VS	// // ()	
214	D-WP(C)/51793/2025	STATE OF ODISHA BASURIDIN KHAN VS	NIRA SUNDAR PANDA VS	// // ()	
215	D-WP(C)/51794/2025	STATE OF ODISHA HI TECH EDIFICE PVT LTD VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500051
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//	

ORISSA HIGH COURT**FILING REPORT AS ON :12/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/51795/2025	SUSHANTA ADABARA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500171
217	D-WP(C)/51797/2025	RAMASANKAR SAHU VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	GOPABANDHU DASH VS	// ()	
218	D-WP(C)/51800/2025	GANDHARBA PRADHAN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500172
219	D-WP(C)/51801/2025	KULDEEP HATI VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500173
220	D-WP(C)/51803/2025	SK. DANISH VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// ()	AOR20220001606C202500003
221	D-WP(C)/51804/2025	RAMESHA CHANDRA SAHOO VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500174
222	D-WP(C)/51805/2025	RANJU GOUDA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// ()	AOR20220001611C202500175
223	D-WP(C)/51806/2025	DEBARAJ SAHU VS STATE OF ODISHA	SUBASH CH PANI VS	// ()	
224	D-WP(C)/51807/2025	PANKAJ CHANDRA PUJHARI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// ()	
225	D-WP(C)/51809/2025	KIRTAN BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()	
226	D-WP(C)/51811/2025	PRATIVA BISWAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// ()	
227	D-WP(C)/51813/2025	GANGADHAR RANA	SHARMISTHA SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/51814/2025	KAMARAJU BHOLO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/51815/2025	K.BHIMARAJU PATRO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/51816/2025	HARESH CHANDRA MOHANTY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/51817/2025	CHANDRA SEKHAR MOHARANA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/51818/2025	S.CHINTAMANI	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/51819/2025	BIJAYA KUMAR MISHRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/51820/2025	MIHIR RANJAN MOHAPATRA	NIRMAL RANJAN ROURTRAY	//	AOD20240000714C202500033
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/51822/2025	SANTOSH KUMAR BARIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/51823/2025	SIBARAM PRADHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/51824/2025	PRAKASH CHANDRA SAHU	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
238	D-WP(C)/51826/2025	ANU GOUDA	SHARMISTHA SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :12/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/51827/2025	STATE OF ODISHA KAIBALYA PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
240	D-WP(C)/51829/2025	STATE OF ODISHA GHANASHYAM CHHATRIA VS	SHARMISTHA SAMAL VS	// // 0	
241	D-WP(C)/51830/2025	STATE OF ODISHA PADMAJA NANDINI BOHIDAR VS	SHARMISTHA SAMAL VS	// // 0	
242	D-WP(C)/51831/2025	STATE OF ORISSA GIRISH CHANDRA MISHRA VS	SHARMISTHA SAMAL VS	// // 0	
243	D-WP(C)/51832/2025	STATE OF ODISHA NRUSINGHA PRASAD SARANGI VS	SIBA PRASAD SWAIN VS	// // 0	
244	D-WP(C)/51833/2025	STATE OF ODISHA KARTIK CHANDRA DALEI VS	SHARMISTHA SAMAL VS	// // 0	
245	D-WP(C)/51834/2025	STATE OF ORISSA NABANITA JAGATY VS	BRUNDABAN ROUT VS	// // 0	
246	D-WP(C)/51836/2025	STATE OF ODISHA DASARATHI GOMANGO VS	SIBA PRASAD SWAIN VS	// // 0	
247	D-WP(C)/51837/2025	STATE OF ODISHA GANDESH GOUDA VS	SHARMISTHA SAMAL VS	// // 0	
248	D-WP(C)/51839/2025	STATE OF ORISSA BRAJA BIHARI DIPA VS	SIBA PRASAD SWAIN VS	// // 0	
249	D-WP(C)/51840/2025	STATE OF ODISHA BAIKUNTHA SUKLA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :12/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/51841/2025	SURESH PARICHHA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
251	D-WP(C)/51842/2025	SARATA CH MOHAPATRA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
252	D-WP(C)/51843/2025	KAILASH CHANDRA MAHAPATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
253	D-WP(C)/51844/2025	RABINDRA NATH BISOI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
254	D-WP(C)/51845/2025	BIRA KISHORE GARNAYAK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
255	D-WP(C)/51846/2025	JAYANTA KUMAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
256	D-WP(C)/51847/2025	SANATAN PATANAIAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
257	D-WP(C)/51848/2025	BHABANI SHANKAR NAYAK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
258	D-WP(C)/51850/2025	SURYA NARAYAN SAHU VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
259	D-WP(C)/51851/2025	DEBANANDA SAHOO VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
260	D-WP(C)/51853/2025	SABITA PARIDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
261	D-WP(C)/51854/2025	GANAPATI ROUT	SIBA PRASAD SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/51855/2025	PRESIDENT, DISTRICT CONGRESS COMMITTEE, KEONJHAR	BISWAJIT NAYAK	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
263	D-WP(C)/51856/2025	SRI CHANDANESWAR HIGH SCHOOL, GARHKHARA	DANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/51858/2025	DEBASHRI PANIGRAHI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, KEONJHAR		//	
265	D-WP(C)/51859/2025	LOKURAM MAJHI	SIDDHANT SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/51861/2025	DEBASHRI PANIGRAHI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, JAJPUR		//	
267	D-WP(C)/51862/2025	DURYODHAN LENKA	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		ODISHA GRAMEEN BANK, KHURDA		//	
268	D-WP(C)/51863/2025	DEBASHRI PANIGRAHI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, BALASORE		//	
269	D-WP(C)/51865/2025	SANDEEP KUMAR SAHOO	SOURAV SUMAN BHUYAN	//	
	WP(C)/35827/2025	VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/51866/2025	DEBASHRI PANIGRAHI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, MAYURBHANJ		//	
271	D-WP(C)/51867/2025	M/S GOPAL AGENCY	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500144
		VS	VS	0	
		THE COMMISSIONER OF CT AND GST		//	
272	D-WP(C)/51868/2025	BISHNUPRIYA SAMANTARAY	ANJAN KUMAR BISWAL	//	AOR20220001328C202500062
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/51869/2025	EXECUTIVE ENGINEER, TPWODL BIJAY KUMAR DAS VS STATE OF ODISHA	LAXMAN BHOI VS	// // 0 //	
274	D-WP(C)/51870/2025	GAGAN BIHARI BHUYAN VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //	
275	D-WP(C)/51872/2025	NIMAIN CHARAN PRADHAN VS STATE OF ODISHA	GOPAL CHARAN MOHARANA VS	// 0 //	
276	D-WP(C)/51873/2025	KOILI BEHERA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
277	D-WP(C)/51874/2025	S.K. CHAND VS THE BRANCH MANAGER-CUM-AUTHORIZE OFFICER, BANK OF CANADA, KENDRAPADA BRANCH	ARUNA NAYAK VS	// 0	
278	D-WP(C)/51876/2025	DR.RANI PATTANAİK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
279	D-WP(C)/51877/2025	SABITA SAHU VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
280	D-WP(C)/51878/2025	MADHABANANDA MALİK VS TAHASILDAR, ANANDAPUR, KEONJHAR	SATYABAN SAHOO VS	// 0 //	
281	D-WP(C)/51879/2025	JAYANTI SINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
282	D-WP(C)/51883/2025	MOHAN KUMAR SAGAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
283	D-WP(C)/51885/2025	TUSHAR KANTA ACHARYA VS STATE TAX OFFICER, BBSR IV CIRCLE	SUBASH CHANDRA SAHOO VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/51886/2025	DEBASHRI PANIGRAHI VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
285	D-WP(C)/51887/2025	DEBASHRI PANIGRAHI VS R.T.O, BALESORE	BRAJA MOHAN SARANGI VS	// 0 //	
286	D-WP(C)/51888/2025	NAMA SINGH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
287	D-WP(C)/51889/2025	DEBASHRI PANIGRAHI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //	
288	D-WP(C)/51891/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
289	D-WP(C)/51892/2025	DEBASHRI PANIGRAHI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //	
290	D-WP(C)/51894/2025	DEBASHRI PANIGRAHI VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
291	D-WP(C)/51895/2025	SURYAKANTI NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
292	D-WP(C)/51896/2025	SUDARSAN BEHERA VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //	
293	D-WP(C)/51897/2025	MANAGOBIND SETHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
294	D-WP(C)/51898/2025	MAHAMMAD ZAFFAR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
295	D-WP(C)/51900/2025	SMITARANI RAY	HEMANT KU. TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		INSPECTOR GENERAL REGISTRATION, ODISHA CUTTACK		//	
296	D-WP(C)/51902/2025	SURENDRA KUMAR NAYAK	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/51903/2025	AKHANDALMANI MAHADEV BIJE, KENDRAPADA	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/51907/2025	HEMANGINI MISHRA	SASANKA SEKHAR PAIKRAY	//	
		VS	VS	()	
		OMBUDSMAN OFFICER, C/O RESERVE BANK OF INDIA, BBSR		//	
299	D-WP(C)/51908/2025	FANINDRA KUMAR MOHAKUD	PRAKASH RANJAN BARIK	//	
		VS	VS	()	
		TAHASILDAR, BAHALDS, MAYURBHANJ		//	
300	D-WP(C)/51912/2025	M/S GOPAL AGENCY	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500145
		VS	VS	()	
		THE COMMISSIONER OF CT AND GST		//	
301	D-WP(C)/51914/2025	AKHAYA KUMAR GAUDU	SADASIVA PATRA (1)	//	AOD20230000737C202500111
		VS	VS	()	
		BRANCH MANAGER, JANA SMALL FINANCE BANK LIMITED		//	
302	D-WP(C)/51915/2025	CHANDRA SEKHAR GUMANSINGH	JAYDEEP PAL	//	
	WP(C)/35809/2025	VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/51918/2025	BADAKHARIDA PACS, GANJAM	JYOTSNA RANI TRIPATHY	//	
	WP(C)/35814/2025	VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/51920/2025	DURGA PRASAD MOHANTY	HARMOHAN DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/51922/2025	KHIRODHI TANAYA SAHOO	SUSANTA SEKHAR PARIDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/51923/2025	MONALISA MOHAPATRA	SUSANTA SEKHAR PARIDA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/51925/2025	STATE OF ODISHA PADMA CHARAN DALAI VS	PRAMOD KISHORE CHAND VS	// // 0	
308	D-WP(C)/51927/2025	STATE OF ODISHA SWATI DAS VS	SUSANTA SEKHAR PARIDA VS	// // 0	
309	D-WP(C)/51929/2025	STATE OF ODISHA MOUSUMI MAHANA VS	SUSANTA SEKHAR PARIDA VS	// // 0	
310	D-WP(C)/51930/2025	STATE OF ODISHA M.DIVAKAR VS	TUKUNA KUMAR MISHRA VS	// // 0	
311	D-WP(C)/51931/2025	STATE OF ODISHA MAMITA MALIK VS	AMITAV DAS VS	// // 0	
312	D-WP(C)/51933/2025	STATE OF ODISHA LALBAHADUR BAGARTY VS	KUNAL KUMAR SWAIN VS	// // 0	
313	D-WP(C)/51934/2025	STATE OF ODISHA BANDITA MOHANTY VS	ABHIRAM SWAIN VS	// // 0	
314	D-WP(C)/51935/2025	STATE OF ODISHA KSHIROD KUMAR DASH VS	SOHAN MISHRA VS	// // 0	
315	D-WP(C)/51936/2025	ODISHA INFORMATION COMMISSION,KHURDA HARIKRISHNA NAYAK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
316	D-WP(C)/51938/2025	STATE OF ODISHA PABITRA SUAR VS	KUNAL KUMAR SWAIN VS	// // 0	
317	D-WP(C)/51940/2025	STATE OF ODISHA DR. JAYARAM BISHOYI VS	JYOTI RANJAN KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/51941/2025	SARASWATI SHISHU MANDIRA PATAMUNDAI, KENDRAPARA VS COMMISSIONER OF INCOM TAX, (EXEMPTION), TELANGANA	DR. ARABH KUMAR JENA VS KUNAL KUMAR SWAIN	// 0 //	
319	D-WP(C)/51942/2025	KATYAYINI PADHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS DHANANJAYA MUND	// 0 //	
320	D-WP(C)/51944/2025	TEJARAJ SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS JUGALA KISHORE PANDA	// 0 //	
321	D-WP(C)/51945/2025	RASMI RANJAN DAS VS BIPANCHI KUMARI DAS	JUGALA KISHORE PANDA VS DR. ANAGH KUMAR PRERNA	// 0 //	
322	D-WP(C)/51946/2025	SARASWATI SHISHU VIDYA MANDIRA, MADHUSUDAN VS COMMISSIONER OF INCOME TAX, (EXEMPTION), TELANGANA	DR. ANAGH KUMAR PRERNA VS SWAPNA KUMAR OJHA	// 0 //	
323	D-WP(C)/51947/2025	NIPA RAJI MINZ VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SUDARSAN BEHERA	// 0 //	
324	D-WP(C)/51948/2025	KHETRABASI BHOLA VS STATE OF ODISHA	SUDARSAN BEHERA VS SWAPNA KUMAR OJHA	// 0 //	
325	D-WP(C)/51950/2025	SUPRAVA PANIGRAHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS BAMADEV BARAL	// 0 //	
326	D-WP(C)/51952/2025	MANORAMA ACHARYA VS STATE OF ODISHA	BAMADEV BARAL VS SUDARSAN BEHERA	// 0 //	
327	D-WP(C)/51953/2025	MAGUNI CHARAN SAMAL VS STATE OF ODISHA	SUDARSAN BEHERA VS PITAMBAR PANDA	// 0 //	
328	D-WP(C)/51954/2025	HALDHAR MISHRA VS STATE OF ORISSA	PITAMBAR PANDA VS BAMADEV BARAL	// 0 //	
329	D-WP(C)/51955/2025	JANARDAN ROUT	BAMADEV BARAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/51957/2025	M/S KALPATARU BEHERA, SAMBALPUR	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		ASST COMMISSIONER CGST AND CX, SAMBALPUR		//	
331	D-WP(C)/51960/2025	SANJEEB KUMAR SAHOO	RAMA CHANDRA JENA	//	
		VS	VS	0	
		CHAIRMAN, GIRD CORPORATION OF ODISHA LTD., BBSR		//	
332	D-WP(C)/51961/2025	AKHANDALAMANI DISTRIBUTOR, KHORDHA	KARUNASISH CHAKRABORTY	//	
		VS	VS	0	
		AUTHORIZED OFFICER CUM CHIEF MANAGER, BANK OF BARODA, KHORDA		//	
333	D-WP(C)/51962/2025	SRIMANTA KUMAR DAS	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/51964/2025	M/S. VIRAJ STEEL AND ENERGY PRIVATE LTD., SAMBALPUR	ABHIRAM RAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/51965/2025	SWAYAMPRAVA BHOI	DINESH KUMAR PANDA	//	
		VS	VS	0	
		THE DIRECTOR OF FAMILY WELFARE, KHURDA		//	
336	D-WP(C)/51966/2025	SOBHARANI NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		RENUBALA BHOI		//	
337	D-WP(C)/51969/2025	BANDANA JENA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/51972/2025	BASANTA KUMAR BEHERA	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//	
339	D-WP(C)/51973/2025	AJAY KUMAR PATNAIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/51976/2025	KARJAN PARIDA	DR. SUJATA DASH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/51977/2025	STATE OF ODISHA RENUBALA RAY VS	VIVEKANANDA JENA VS	// // 0	
342	D-WP(C)/51978/2025	STATE OF ODISHA GEETANJALI NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0	
343	D-WP(C)/51979/2025	STATE OF ODISHA SUBRAT KAR VS	RABI NARAYAN MISHRA VS	// // 0	
344	D-WP(C)/51980/2025	STATE OF ODISHA SHISHIR KUMAR JAENA VS	ITISHREE TRIPATHY VS	// // 0	
345	D-WP(C)/51981/2025	ASST. COMNR OF STATE TAX, CT AND GST, MINAKSHI BADEE VS	BBSR-IV CIRCLE KSHIROD KUMAR ROUT VS	// // 0	
346	D-WP(C)/51982/2025	STATE OF ODISHA TAPASWAINI BARIK VS	NIRANJAN PRADHAN VS	// // 0	
347	D-WP(C)/51984/2025	UNION OF INDIA SUDHAKAR ATABUDHI VS	ITISHREE TRIPATHY VS	// // 0	
348	D-WP(C)/51985/2025	ASST. COMNR OF STATE TAX, CT AND GST, SAROJINI SETHY VS	BBSR-I-CIRCLE GYANA RANJAN SETHI VS	// // 0	
349	D-WP(C)/51986/2025	STATE OF ODISHA TRIPURARY PRADHAN VS	KSHIROD KUMAR ROUT VS	// // 0	
350	D-WP(C)/51987/2025	STATE OF ODISHA M/S. DEVI MINES AND MINERALS, KHURDA VS	GOURI MOHAN RATH VS	// // 0	
351	D-WP(C)/51988/2025	STATE OF ODISHA AJAYA KUMAR MANGARAJ VS	RANJAN KUMAR NAYAK VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/51989/2025	M/S. SAINATH CONSTRUCTION AND ENGINEERING, VS	SUKHANISHRUR VS	// ()	
353	D-WP(C)/51991/2025	CHIEF COMNR, CGST AND CENTRAL EXCISE, M/S MAA TARINI RICE MILL VS	ODISHA, BBSR SUBHAM SHARMA VS	// // ()	AOD20220003503C202500017
354	D-WP(C)/51992/2025	THE BRANCH MANAGER, UNION BANK OF INDIA EASTERN FOODS PVT. LTD., CUTTACK VS	SANJAY KUMAR PATRA VS	// // ()	
355	D-WP(C)/51993/2025	STATE OF ODISHA HAYAGRIB GURU VS	SIOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500107
356	D-WP(C)/51994/2025	STATE OF ODISHA NILAM KUMAR PATTANAIAK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
357	D-WP(C)/51995/2025	STATE OF ODISHA MOHAN BUDEK VS	SANJAY KUMAR PATRA VS	// // ()	
358	D-WP(C)/51996/2025	STATE OF ODISHA HAYAGRIB GURU VS	SIOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500108
359	D-WP(C)/51999/2025	STATE OF ODISHA DHOBA PRADHAN VS	SWAPNA KUMAR OJHA VS	// // ()	
360	D-WP(C)/52000/2025	STATE OF ODISHA MADHUMITA BHADRA VS	SANJAY KUMAR PATRA VS	// // ()	
361	D-WP(C)/52001/2025	STATE OF ODISHA BISWAMBAR PRUSTY VS	BHABARANJAN KAR VS	// // ()	
362	D-WP(C)/52002/2025	GOVT. OF ORISSA RANJITA KUMAR PANDA VS	SWAPNA KUMAR OJHA VS	// // ()	
363	D-WP(C)/52004/2025	STATE OF ODISHA SAJJAD ANSARI	SAKTI MOHAN BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/52005/2025	RINA SHADANGI @ MOHAPATRA	BHABA RANJAN KAR	//	
		VS	VS	0	
		COLLECTOR, BBSR		//	
365	D-WP(C)/52006/2025	DEBENDRA KU NAIK	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
366	D-WP(C)/52007/2025	SANJAY KUMAR PATRA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/52008/2025	LABANIDHAR PATEL	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
368	D-WP(C)/52009/2025	GOURIRANI SAMANTARAY	MANAS RANJAN PADHI	//	
		VS	VS	0	
		INSPECTOR GENERAL OF REGIDTRATION ODISHA		//	
369	D-WP(C)/52011/2025	DURGA CHARAN MUDULI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/52012/2025	BENUDHAR BEHERA	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
371	D-WP(C)/52013/2025	SWARAJYA KUMAR PANIGRAHY	BASUDEV PUJARI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/52014/2025	SANJAYA KUMAR RANA	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
373	D-WP(C)/52015/2025	PUSPALATA LENKA	PRINCE PATNAIK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
374	D-WP(C)/52017/2025	SANTOSH KUMAR PRADHAN	PABITRA KUMAR BEHERA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/52018/2025	STATE OF ODISHA KABITA MOHAKUD VS	JYOTIRMAY GUPTA VS	// // 0	
376	D-WP(C)/52019/2025	STATE OF ODISHA GITANJALI PANDA VS	PRABHU PRASAD MOHANTY VS	// // 0	
377	D-WP(C)/52020/2025	STATE OF ODISHA MANJULATA MOHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
378	D-WP(C)/52021/2025	STATE OF ODISHA M/S VYASDEV ENTERPRISES, SUNDARGARH VS	SOUMYA DEV RAY VS	// // 0	
379	D-WP(C)/52022/2025	STATE BANK OF INDIA, SAMBALPUR SARAT KUMAR JENA VS	PRABHU PRASAD MOHANTY VS	// // 0	
380	D-WP(C)/52024/2025	STATE OF ODISHA SANJULATA MOHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
381	D-WP(C)/52026/2025	STATE OF ODISHA MAMATA MOHAPATRA VS	SUNIL KUMAR PANDA VS	// // 0	
382	D-WP(C)/52027/2025	THE STATE OF ODISHA NANDITA TRIPATHY VS	HRUDANANDA TRIPATHY VS	// // 0	
383	D-WP(C)/52029/2025	STATE OF ODISHA BENUDHARA MOHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
384	D-WP(C)/52031/2025	STATE OF ODISHA MAHANADI COALFIELDS LTD., ANGUL VS	HARIPAD MOHANTY VS	// // 0	
385	D-WP(C)/52032/2025	M/S SUNDARAM FINANCE LTD., ANGUL HIMANSHU SEKHAR MOHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/52033/2025	MANASWINI MAHARANA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
387	D-WP(C)/52034/2025	KARTIKESWAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
388	D-WP(C)/52035/2025	HARIHAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
389	D-WP(C)/52036/2025	JAGANNATH SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
390	D-WP(C)/52037/2025	MANDAKINI MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
391	D-WP(C)/52038/2025	HARIHAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
392	D-WP(C)/52041/2025	SUSHREE MADHUSMITA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
393	D-WP(C)/52042/2025	ASHWINI KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
394	D-WP(C)/52043/2025	SATISH KUMAR BISWAL VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// 0 //	AOD20240000798C202500001
395	D-WP(C)/52044/2025	SUKANTA CHARAN DAS VS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BBSR	NITYANANDA BEHURIA VS	// 0 //	
396	D-WP(C)/52045/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500152
397	D-WP(C)/52046/2025	TIKA CHANDRA JENA	JYOTIRMAY GUPTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/52047/2025	SURESH CHANDRA JENA	DILIP KUMAR SAHU	//	AOR20220001727C202500128
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/52048/2025	JAJATI KESHARI DAS	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/52050/2025	RENUBALA MALLICK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/52051/2025	GIRIJA SHANKAR SAHU	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/52052/2025	SNIGDHA RANI BEHERA	SAMARENDRA BAHADUR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/52053/2025	GOBINDA CHANDRA MOHANTY	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/52055/2025	KANHU MARNDI	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/52057/2025	SUMIT KUMAR PATEL	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
406	D-WP(C)/52058/2025	JAMUNA PRADHAN	JAGANNATH BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/52059/2025	DIPAK KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
408	D-WP(C)/52062/2025	BRAHMANANDA PRADHAN	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/52065/2025	STATE OF ODISHA DEEPAK RANJAN NAIK VS BISMITA PATEL	ABHAS MOHANTY VS	// // 0 //	
410	D-WP(C)/52066/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
411	D-WP(C)/52067/2025	SATYANARAYAN MEHER VS THE ASST. GENERAL MANAGER, STATE BANK OF INDIA, SAMBALPUR	ROHIT RANJAN RAY VS	// 0 //	
412	D-WP(C)/52068/2025	PRAJAPITA BRAMHA KUMARI ISWARIYA BISWABITYA SARKAR VS UNION OF INDIA	DEBENDRA KUMAR SARKAR VS	// 0 //	
413	D-WP(C)/52069/2025	BINAMRA CHOUDHURY VS THE COMMISSIONER, CT AND GST, ODISHA CUTTACK	MANAS ANKIT BOHIDAR VS	// 0 //	
414	D-WP(C)/52071/2025	RANJIT MIRDHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
415	D-WP(C)/52072/2025	ANJANA DASH VS STATE OF ODISHA	Krishna Chandra Sahu VS	// 0 //	AOD20250000180C202500237
416	D-WP(C)/52074/2025	SHIBA ALIAS SRI SIBA SHANKAR PAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	AOD20240000586C202500025
417	D-WP(C)/52075/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	DHANESWAR BARIK VS	// 0 //	AOD20250000498C202500055
418	D-WP(C)/52076/2025	RATAN BANKIA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	AOD20240000586C202500024
419	D-WP(C)/52077/2025	PRAMILA SETHY VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //	AOR20220002820C202500024

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/52078/2025	M/S. SHREE BHARAT MOTORS LIMITED, BBSR VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS Krishna Chandra Sahu	// () //	
421	D-WP(C)/52079/2025	KALPANA SAMANTRAY VS STATE OF ODISHA	Krishna Chandra Sahu VS SATYANARAYAN MISHRA	// () //	AOD20250000180C202500238
422	D-WP(C)/52080/2025	AKSHAYA KUMAR MALLA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS ALOK KUMAR MOHAPATRA	// () //	AOR20220001303C202500076
423	D-WP(C)/52084/2025	DEEPA MALIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS SWARAJ PATEL	// () //	
424	D-ABLAPL/38711/2025	GURDEEP SINGH VS STATE OF ODISHA	SWARAJ PATEL VS SWARAJ PATEL	SUNDARGARH TOWN /581 /2025 () //	AOR20220000246C202500097
425	D-ABLAPL/38712/2025	ADITYA PATRA VS STATE OF ODISHA	SWARAJ PATEL VS SUBASH CHANDRA PANDA	GURUNDIA /46 /2025 () //	AOR20220000246C202500096
426	D-ABLAPL/38718/2025	KUNU @ SANDEEP KUMAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS BIPIN KUMAR NAYAK	CHAULIAGANJA /598 /2025 () //	
427	D-ABLAPL/38720/2025	ADITYA KUMAR BHOL @ ADITYA PRASAD BHOL VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS SUSHANTA KUMAR JOSHI	BALANGA /265 /2025 () //	
428	D-ABLAPL/38721/2025	PUNAM PANDEY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS ARIJEET MISHRA	KANTABANJI /356 /2025 () //	
429	D-ABLAPL/38722/2025	RANJAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS JYOTIRMAYA SAHOO	KALINGA NAGAR /404 /2025 () //	
430	D-ABLAPL/38723/2025	RAJESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS DEBASHI BISWAL @ DEBASHI BISWAL	NIRAKARPUR /319 /2025 () //	
431	D-ABLAPL/38724/2025	VIKI @ DEBI PRASAD BISWAL @ DEBASHI BISWAL @ DEBASHI BISWAL	DEBASHI BISWAL @ DEBASHI BISWAL	LAXMISAGAR P.S. /679 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/38725/2025	BABA @ ASHOK MALIK	GIRIDHARI SINGH	BHADRAK TOWN /611 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/38727/2025	SURENDRA NAYAK	JYOTIRMAYA SAHOO	NIRAKARPUR /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/38732/2025	BRAJA KISHORE DASH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/38735/2025	BIRA BAHADUR DAS	HEMANTA KUMAR MOHANTA	BHANJPUR /370 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/38737/2025	SAPAN KU. DAS	DHARMENDRA SETHY	BASTA /247 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/38739/2025	SUKESH PATEL	SK. ZAFARULLA	JHARSUGUDA SADAR /274 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/38740/2025	HEENA GOUDA	PARTHA SARATHI DAS	POLASARA PS /316 /2024	AOD20240000364C202500224
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/38742/2025	NIRMALA GHADAI	ASHOK KUMAR BEHERA	JAJPUR TOWN /542 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/38744/2025	KARUNAKAR NATH	ANSHUMAN PANDA	SORO /988 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/38745/2025	BIJULI @ BUJULI MALIK	DEEPAK KU SAHOO	KENDRAPARA RURAL /461 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/38746/2025	LINGARAJ MALLICK	DIPTIREKHA NANDA	KONARK /259 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/38748/2025	STATE OF ODISHA NIHAR RANJAN JENA VS	DEEPAK KU SAHOO VS	// NIKIRAI /286 /2025 ()	
444	D-ABLAPL/38750/2025	STATE OF ODISHA AMARENDRA NATHSHARMA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /600 /2025 ()	AOD2024000001C202500194
445	D-ABLAPL/38751/2025	STATE OF ODISHA LALITA MALLICK @ LALITA DEI VS	DIPTIREKHA NANDA VS	// KONARK /259 /2025 ()	
446	D-ABLAPL/38753/2025	STATE OF ODISHA SK. RAMJANI VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /818 /2025 ()	
447	D-ABLAPL/38758/2025	STATE OF ODISHA ALOK MOHAPATRA VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /1009 /2025 ()	
448	D-ABLAPL/38760/2025	STATE OF ODISHA SAROJ JENA VS	PANCHANAN PANIGRAHI VS	// PARJANG /207 /2024 ()	AOR2025000001C202500083
449	D-ABLAPL/38764/2025	STATE OF ODISHA SAROJ KUMAR DALUA @ SAROJ DALUA VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /182 /2025 ()	
450	D-ABLAPL/38765/2025	STATE OF ODISHA SURAJ KUMAR GARADA @ SURAJ GARADA VS	KULDEEP MOHANTY VS	// LAXMIPUR /126 /2025 ()	AOD20240000012C202500309
451	D-ABLAPL/38766/2025	STATE OF ODISHA RESMA JENA VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500359
452	D-ABLAPL/38768/2025	STATE OF ODISHA TULIA SAHOO @ RAJESH SAHOO VS	MRITUNJAY BANERJEE VS	// KUMBHARAPARA /514 /2025 ()	
453	D-ABLAPL/38770/2025	STATE OF ODISHA GYANARANJAN BISWAL VS	NIKUNJA KUMAR DEO VS	// PARADEEP MODEL /354 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/38771/2025	JOGENDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /515 /2025 () //	
455	D-ABLAPL/38772/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /359 /2025 () //	
456	D-ABLAPL/38773/2025	ANIL KUMAR MOHARANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /231 /2025 () //	
457	D-ABLAPL/38774/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /358 /2025 () //	
458	D-ABLAPL/38775/2025	RAMA CHANDRA MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KONARK /258 /2025 () //	
459	D-ABLAPL/38777/2025	RANJIT KUMAR PAIK @ RANJIT PAIKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /409 /2025 () //	
460	D-ABLAPL/38783/2025	BIBHUTI @ BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KHANDAPARA /345 /2025 () //	
461	D-ABLAPL/38785/2025	BANTY @ ABINASH PRADHAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	KHANDAPARA /345 /2025 () //	
462	D-ABLAPL/38787/2025	BAPI @ KRUSHNA CHANDRA MALLIK VS STATE OF ODISHA	BIJAYA NANDA DASH VS	DHENKANAL TOWN /175 /2024 () //	
463	D-ABLAPL/38788/2025	SANJUKTA SAMAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	BADAGODA P.S. /613 /2025 () //	
464	D-ABLAPL/38796/2025	DEBI PRASAD DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /171 /2025 () //	
465	D-ABLAPL/38800/2025	SAMIAL MADGUL	SMRUTI RANJAN ROUT	MANGALA BAG /444 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/38801/2025	AMULYA MAHAKUL @ MAHAKUD	NILAM SWAIN	DHAMNAGAR /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/38802/2025	UDIT NARAYAN PRADHAN	RAJJEET ROY	BHARATPUR PS /474 /2023	AOR20220001462C202500150
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/38805/2025	BAILOCHAN DAS	KSHIROD KUMAR ROUT	CHANDABALI /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/38806/2025	KALIA SETHY @ KALANDI CHARAN SETHY	KSHITISH KUMAR JENA	MARSHAGHAI /344 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/38807/2025	PRADHAN SING	RAKESH BEHERA	KAPTIPADA /207 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/38808/2025	GANESH MALLICK	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/38809/2025	SRICHANDAN MOHANTY	NIRANJAN SINGH (1)	MAHILA PS,SEC-3,ROURKELA /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/38812/2025	SK. MOJAFFOR	PRASANT KUMAR BARIK	TIHIDI /393 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/38814/2025	SRIBATSHA KUMAR MOHANTY	NIRANJAN SINGH (1)	MAHILA PS,SEC-3,ROURKELA /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/38815/2025	MADHUMITA MOHANTY	NIRANJAN SINGH (1)	MAHILA PS,SEC-3,ROURKELA /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/38817/2025	BIBATSHA KUMAR MOHANTY	NIRANJAN SINGH (1)	MAHILA PS,SEC-3,ROURKELA /33 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/38819/2025	STATE OF ODISHA CHINMAYA SWAIN VS	BIJAY KUMAR BEHERA VS	// PURI SADAR /684 /2025 ()	AOR20220001736C202500118
478	D-ABLAPL/38820/2025	STATE OF ODISHA AJAYA KUMAR TRIPATHY VS	SUJIT KUMAR DAS VS	// NIKIRAI /420 /2025 ()	
479	D-ABLAPL/38823/2025	STATE OF ODISHA PRASANTA PAIKRAY VS	BIJAY KUMAR BEHERA VS	// PURI SADAR /641 /2025 ()	AOR20220001736C202500119
480	D-ABLAPL/38825/2025	STATE OF ODISHA DURGA PRASAD MOHANTY VS	SANJIT KUMAR DAS VS	// / /0 ()	
481	D-ABLAPL/38826/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO @ KRUSHAN CH. SAHOO VS	ANILITENDU BHUYAN VS	// ANANDAPUR /311 /2025 ()	
482	D-ABLAPL/38827/2025	STATE OF ODISHA SURESH SINGH GOD VS	SARAT KUMAR JENA VS	// BHATILI /271 /2025 ()	
483	D-ABLAPL/38829/2025	STATE OF ODISHA SUJIT NAYAK @ SUJIT KUMAR NAYAK VS	TARA PRASAD MOHAPATRA VS	// KANAS /253 /2025 ()	
484	D-ABLAPL/38833/2025	STATE OF ODISHA BASU KULESIKA VS	AMIT KUMAR SAHU VS	// LAXMIPUR /144 /2025 ()	
485	D-ABLAPL/38835/2025	STATE OF ODISHA BISWAJIT SAMANTRAY VS	DIBYA JYOTI SAHOO VS	// KUDANAGARI /318 /2025 ()	AOD20240000587C202500059
486	D-ABLAPL/38837/2025	STATE OF ODISHA TANKA KANDAPAN VS	AMIT KUMAR SAHU VS	// LAXMIPUR /144 /2025 ()	
487	D-ABLAPL/38838/2025	STATE OF ODISHA ARUN KUMAR SAHU VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// LALBAG /93 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :12/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/38839/2025	BIBHU @ BIBHU PRASAD MAHAPATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TALABANIA /233 /2025 () //	
489	D-ABLAPL/38843/2025	MITHUN SETHY VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI TOWN /270 /2025 () //	
490	D-ABLAPL/38844/2025	KATICHHUA @ SAUMYA RANJAN MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /131 /2025 () //	
491	D-ABLAPL/38846/2025	KARAN @ DANAKARAN RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	JHUMPURA /80 /2017 () //	
492	D-ABLAPL/38851/2025	SANTA @ SENTA HIMERIKA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDHUGOAN /108 /2025 () //	AOD2024000012C202500310
493	D-ABLAPL/38854/2025	BABAJI BHOI VS STATE OF ODISHA	SJ. AROOP KU. CHAND VS	DHAULI PS /289 /2025 () //	
494	D-ABLAPL/38858/2025	BIMALA GIRI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANSADA /357 /2025 () //	AOD20240000366C202500026
495	D-ABLAPL/38859/2025	GANAPATI MACHHA @ MACHA VS STATE OF ODISHA	SURYAKANTA DASH VS	ORKEL /88 /2019 () //	
496	D-ABLAPL/38866/2025	BASUDEV BARIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PURUNABAZAR /12 /2025 () //	AOR20220001303C202500075
497	D-ABLAPL/38872/2025	NIMEI CHARAN PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //	AOD20240000645C202500033
498	D-ABLAPL/38875/2025	NIMAI CHARAN ROUT ALIAS NIMAI ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202500061

ORISSA HIGH COURT

MISC CASES FILED on :12/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/52082/2025 CRP/ /	DILLIP KUMAR RAYAGURU MP	BHABANI SANKAR DAS	102/2025
2	D-TRPCRL/36648/2025 TRPCRL/108/2025	LAXMIPRIYA JENA MP	KABERI MOHANTY	116/2025
3	D-TRPCRL/36648/2025 TRPCRL/108/2025	LAXMIPRIYA JENA MP	KABERI MOHANTY	117/2025
4	D-MSA/45133/2025 MSA/ /	SASMITA MOHANTY MP	SMITA RANJAN PATNAIK	136/2025
5	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	146/2025
6	D-SA/172/1993 SA/172/1993	MANORANJAN MP	M/S.B.PATNAIK	340/2025
7	D-SA/172/1993 SA/172/1993	MANORANJAN MP	M/S.B.PATNAIK	341/2025
8	D-SA/172/1993 SA/172/1993	MANORANJAN MP	M/S.B.PATNAIK	342/2025
9	D-JCRLA/68/2019 JCRLA/68/2019	KALIA DAS MP	MR.H.K.MALLICK	424/2025
10	D-CONTC/25595/2025 CONTC/2987/2025	SIMANCHAL MOHAPATRA MP		521/2025
11	D-CMAPL/203/2022 CMAPL/203/2022	BENUDHAR NAYAK MP	S.DAS.R.P.DALAI,K.MOHANTY,S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,S	593/2025
12	D-CMAPL/203/2022 CMAPL/203/2022	BENUDHAR NAYAK MP	S.DAS.R.P.DALAI,K.MOHANTY,S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,S	594/2025
13	D-CMAPL/51875/2025 CMAPL/ /	SIRIKI SIMAHACHALLAM MP	SURYA NARAYAN SATPATHY	595/2025
14	D-RPFAM/24385/2024 RPFAM/157/2024	TUSHAR KANTI BEHERA MP	RAMESH CHANDRA SWAIN	611/2025
15	D-RPFAM/170/2023 RPFAM/170/2023	MOHAN DAS PAN MP	HARA PRASAD PANDA	612/2025
16	D-RPFAM/31559/2025 RPFAM/ /	RABINDRANATH LENKA MP	SUSHANTA HARICHANDAN	613/2025
17	D-MATA/51913/2025 MATA/ /	PRASANIKA SWAIN MP	AMIYA KUMAR MOHANTY	716/2025
18	D-MATA/48220/2025 MATA/453/2025	LOKANATH SAHOO MP	ADITYA NARAYAN DASH	717/2025
19	D-MATA/40/2018 MATA/40/2018	SANDHYA RANI PRUSTI MP	M/S.PRASANTA KU.SAHOO	718/2025
20	D-FAO/48863/2025 FAO/ /	NATIONAL INSURANCE COMPANY LTD., MP	CHITRAKANTANJAN PATTNAIK	1087/2025
21	D-FAO/51838/2025 FAO/ /	MANAGER, LEGAL, CHOLA MS GENERAL MP	CHITRA PRASAD DUTTA,KHORDHA	1088/2025
22	D-BLAPL/29504/2025 BLAPL/10015/2025	ROJI SUNA MP	JAGABANDHU SAHU	1163/2025
23	D-BLAPL/34527/2025 BLAPL/11864/2025	SUGATA MAJUMDER MP		1164/2025
24	D-BLAPL/31832/2025 BLAPL/11154/2025	DEEPAK GOUDA MP	JYOTIRMAYA SAHOO	1165/2025
25	D-BLAPL/33334/2025 BLAPL/11463/2025	TAJ KUMAR NATH MP	SHISHIR KUMAR SAMAL	1166/2025
26	D-BLAPL/37106/2025	RAJAT KUMAR BARIK	MAHENDRA KUMAR MOHAPATRA	

	BLAPL/12828/2025	MP		1167/2025
27	D-CRLREV/37231/2025 CRLREV/ /	DILLIP KUMAR BISWAL MP	ANSUMAN BHUYAN	1566/2025
28	D-CRLREV/33795/2025 CRLREV/ /	ASISH KUMAR PRUSTY MP	BISWORANJAN SWAIN	1567/2025
29	D-CRLREV/37557/2025 CRLREV/ /	SAI PRATIK DAS MP	RAKESH BEHERA	1568/2025
30	D-CRLREV/36786/2025 CRLREV/ /	DR. MINA KUMARI DWARI MP	JAJATI KESHARI KHUNTIA	1569/2025
31	D-CRLREV/38865/2025 CRLREV/ /	NEELA MADHAB BEHERA MP	PRASANTA KUMAR NANDA	1570/2025
32	D-CRLREV/38865/2025 CRLREV/ /	NEELA MADHAB BEHERA MP	PRASANTA KUMAR NANDA	1571/2025
33	D-CRLREV/38870/2025 CRLREV/ /	JAGANNATH SAHOO MP	TUSAR KUMAR MISHRA	1572/2025
34	D-CRLREV/38870/2025 CRLREV/ /	JAGANNATH SAHOO MP	TUSAR KUMAR MISHRA	1573/2025
35	D-RSA/397/2023 RSA/397/2023	ANANDA KUMAR BHOI MP	PRANAB KUMAR GHOSE	1714/2025
36	D-RSA/397/2023 RSA/397/2023	ANANDA KUMAR BHOI MP	PRANAB KUMAR GHOSE	1715/2025
37	D-RSA/397/2023 RSA/397/2023	ANANDA KUMAR BHOI MP	PRANAB KUMAR GHOSE	1716/2025
38	D-RSA/170/2019 RSA/170/2019	NIRANJAN SWAIN MP	PRANAB KUMAR GHOSE	1717/2025
39	D-RSA/294/2019 RSA/294/2019	SYED FURKAN ALLI MP	SANATAN PANI	1718/2025
40	D-RSA/294/2019 RSA/294/2019	SYED FURKAN ALLI MP	SANATAN PANI	1719/2025
41	D-RSA/294/2019 RSA/294/2019	SYED FURKAN ALLI MP	SANATAN PANI	1720/2025
42	D-RSA/294/2019 RSA/294/2019	SYED FURKAN ALLI MP	SANATAN PANI	1721/2025
43	D-RSA/28/2021 RSA/28/2021	DINABANDHU BEHERA MP	PADMA CHARAN KAR	1722/2025
44	D-RSA/47665/2025 RSA/ /	MAHESWAR BHATRA MP	DIPTI RANJAN BHOKTA	1723/2025
45	D-RSA/51958/2025 RSA/ /	SARASWATI NAYAK MP	SOURAV SUMAN BHUYAN	1724/2025
46	D-RSA/36877/2025 RSA/498/2025	RUBI SATUA MP	SAMIR KUMAR MISHRA(SR. ADV.)	1725/2025
47	D-RSA/51968/2025 RSA/ /	SUBASH CHANDRA DAS MP	SOURAV SUMAN BHUYAN	1726/2025
48	D-RSA/51968/2025 RSA/ /	SUBASH CHANDRA DAS MP	SOURAV SUMAN BHUYAN	1727/2025
49	D-RSA/52086/2025 RSA/ /	PRASANNA DAS MP	BINAYA KUMAR MOHANTY	1728/2025
50	D-CMP/302/2020 CMP/302/2020	MAA SUNA DEI MAHILA SAMITI MP	R.N.DASMOHAPATRA	2089/2025
51	D-CMP/51778/2025 CMP/ /	KAHEKUSAN BEGUM MP	ABINASH ROUTH	2090/2025
52	D-CMP/33343/2025 CMP/1302/2025	NATABAR NAYAK @ MAHAPATRA MP	PRASANTA KUMAR SATAPATHY	2091/2025
53	D-CMP/51796/2025 CMP/ /	KUNI BARIK MP	NIRA SUNDAR PANDA	2092/2025
54	D-CMP/19519/2025 CMP/880/2025	BRAMHANANDA SWAIN MP	SARAT CHANDRA SAMAL	2093/2025
55	D-CMP/51808/2025 CMP/ /	PANCHU DAS MP	PRATYUSHA NAIDU	2094/2025
56	D-CMP/51808/2025 CMP/ /	PANCHU DAS MP	PRATYUSHA NAIDU	2095/2025
57	D-CMP/51812/2025 CMP/ /	SUBHASISH RATH MP	SWAYAMJIT ROUT	2096/2025

58	D-CMP/49749/2025 CMP/1939/2025	BARSA BAISALI MP	PRASANTA KUMAR SATAPATHY	2097/2025
59	D-CMP/51821/2025 CMP/ /	SIMANCHAL PATTNAIK MP	LALIT KUMAR MAHARANA	2098/2025
60	D-CMP/51857/2025 CMP/ /	MURALI SAHU MP	AKSHAYA KUMAR MOHAPATRA	2099/2025
61	D-CMP/51860/2025 CMP/ /	BHAJENDRA JENA MP	SUVASHISH PATTANAIK	2100/2025
62	D-CMP/51974/2025 CMP/ /	BASUDEV PADHEE MP	PRASANTA KUMAR SATAPATHY	2101/2025
63	D-CMP/52016/2025 CMP/ /	SATYABHAMA RAJPUR MP	BASUDEV MISHRA	2102/2025
64	D-CMP/52030/2025 CMP/ /	BIPAN NAYAK MP	PRASANNA KUMAR RATH (1)	2103/2025
65	D-CMP/52040/2025 CMP/ /	KISHORE KUMAR AGRAWAL@BANKA MP	MANASH RANJAN NAYAK	2104/2025
66	D-CMP/52070/2025 CMP/ /	BHAGABATA PRADHAN MP	AMIT PRASAD BOSE	2105/2025
67	D-CMP/52073/2025 CMP/ /	RATANLAL AGARWAL MP	SURAJ MOHANTY	2106/2025
68	D-ABLAPL/31129/2025 ABLAPL/11968/2025	MANOJ MOHANTY MP		2213/2025
69	D-ABLAPL/32254/2025 ABLAPL/12331/2025	TULU @ SUDHANSU JENA @ SUDHANSU SEKHAR JENA MP		2214/2025
70	D-ABLAPL/31897/2024 ABLAPL/12071/2024	MANOJ KUMAR DIGAL @ MANOJ DIGAL MP	SWAGATIKA SAHOO	2215/2025
71	D-ABLAPL/33888/2025 ABLAPL/12975/2025	PRASANNA DAS MP		2216/2025
72	D-ABLAPL/32639/2025 ABLAPL/12498/2025	MAHAVEER PRASAD BARAL MP	SAMBEET PATTANAYAK	2217/2025
73	D-MACA/51790/2025 MACA/ /	SONALI SAHOO MP	BISHNU BRATA SINGH	2821/2025
74	D-MACA/51791/2025 MACA/ /	PRAVATI DAS MP	BISHNU BRATA SINGH	2822/2025
75	D-MACA/49106/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA MP	BRINDHA HIMBALA PATI	2823/2025
76	D-MACA/51864/2025 MACA/ /	LAXMI PATTNAYAK MP	DEEPALI MAHAPATRA	2824/2025
77	D-MACA/51882/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD.,BALASORE MP	SAISORDRA KUMAR GHOSE	2825/2025
78	D-MACA/51882/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD.,BALASORE MP	SAISORDRA KUMAR GHOSE	2826/2025
79	D-MACA/51890/2025 MACA/ /	SINGO HANSDA MP	DEBASISH PATNAIK	2827/2025
80	D-MACA/51890/2025 MACA/ /	SINGO HANSDA MP	DEBASISH PATNAIK	2828/2025
81	D-MACA/51901/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,CUTTACK MP	SUBRAT SATPATHY	2829/2025
82	D-MACA/51971/2025 MACA/ /	SATYANANDA KISHAN MP	BIRANCHI NARAYAN RATH	2830/2025
83	D-MACA/51983/2025 MACA/ /	ASHWANI KALWAN @ KARWAR MP	PABITRA KUMAR NAYAK	2831/2025
84	D-MACA/52054/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD.,GPRASANTA MP	PRASANTA KUMAR MAHALI	2832/2025
85	D-MACA/52054/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD.,GPRASANTA MP	PRASANTA KUMAR MAHALI	2833/2025
86	D-MACA/52060/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD.,CPRASANTA MP	PRASANTA KUMAR MAHALI	2834/2025
87	D-MACA/52060/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD.,CPRASANTA MP	PRASANTA KUMAR MAHALI	2835/2025
88	D-MACA/52060/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD.,CPRASANTA MP	PRASANTA KUMAR MAHALI	2836/2025
89	D-CRLA/38423/2024	NARAYAN SETHI	M/S ASUTOSH BISWAL, D. SAHOO,LALATENDU SAMANTARAY	

	CRLA/1362/2024	MP		3450/2025
90	D-CRLA/38733/2025	SAROJ RANABIDA	SUDHANSU SEKHAR DASH	
	CRLA/ /	MP		3451/2025
91	D-CRLA/38733/2025	SAROJ RANABIDA	SUDHANSU SEKHAR DASH	
	CRLA/ /	MP		3452/2025
92	D-CRLA/30183/2024	CHIKUN @ TRILOCHAN NAYAK	P.C. SEJPADA,PRAKASH CHANDRA MISHRA	
	CRLA/1115/2024	MP		3453/2025
93	D-CRLA/571/2018	GANGADHAR PINGUA	CHITTA RANJAN SAHU	
	CRLA/571/2018	MP		3454/2025
94	D-CRLA/37234/2025	JITENDRA BARSATIA	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		3455/2025
95	D-CRLMC/38726/2025	BUDDAR RAJU RHODA	LALATENDU JENA	
	CRLMC/ /	MP		3780/2025
96	D-CRLMC/38747/2025	JAYNEB BEGUM	BISWA KUMAR MISHRA	
	CRLMC/ /	MP		3781/2025
97	D-CRLMC/37592/2025	SUBASISH BASANTARAY	PRAMOD KUMAR ROUT	
	CRLMC/5154/2025	MP		3782/2025
98	D-CRLMC/38769/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	
	CRLMC/ /	MP		3783/2025
99	D-CRLMC/38782/2025	LALSA MALLIK	SK. ZAFARULLA	
	CRLMC/ /	MP		3784/2025
100	D-CRLMC/12165/2024	JYOTSNARANI PADHIARI	SAMIR KUMAR MISHRA (SENIOR ADV),BIBEKANANDA BHUYAN (SR)	
	CRLMC/2109/2024	MP		3785/2025
101	D-CRLMC/30997/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4325/2025	MP		3786/2025
102	D-CRLMC/31011/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4331/2025	MP		3787/2025
103	D-CRLMC/31010/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4329/2025	MP		3788/2025
104	D-CRLMC/30998/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4326/2025	MP		3789/2025
105	D-CRLMC/30999/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4328/2025	MP		3790/2025
106	D-CRLMC/31012/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4174/2025	MP		3791/2025
107	D-CRLMC/31013/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/4175/2025	MP		3792/2025
108	D-CRLMC/38791/2025	SUDHANSU KUMAR SAHU	BHARAT BHUSAN ROUSTRAY	
	CRLMC/ /	MP		3793/2025
109	D-CRLMC/38792/2025	SUJIT KUMAR MOHANTY	SUSANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		3794/2025
110	D-CRLMC/38792/2025	SUJIT KUMAR MOHANTY	SUSANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		3795/2025
111	D-CRLMC/33785/2025	TULU BHOI		
	CRLMC/4641/2025	MP		3796/2025
112	D-CRLMC/38797/2025	MAHENDRA SAHOO @ SAHU	SANGRAM KESHARI ROUT	
	CRLMC/ /	MP		3797/2025
113	D-CRLMC/28831/2025	ABANI KUMAR PALEI		
	CRLMC/3848/2025	MP		3798/2025
114	D-CRLMC/34210/2025	JITENDRA BEHERA		
	CRLMC/4824/2025	MP		3799/2025
115	D-CRLMC/38818/2025	NITISH KUMAR BARIK @ NITISH	BIJAY KUMAR BEHERA	
	CRLMC/ /	MP		3800/2025
116	D-CRLMC/38863/2025	SUSHANTA BEHERA@RAJU	AMITABH NAIK	
	CRLMC/ /	MP		3801/2025
117	D-CRLMC/38863/2025	SUSHANTA BEHERA@RAJU	AMITABH NAIK	
	CRLMC/ /	MP		3802/2025
118	D-CRLMC/38869/2025	JAYANTA KUMAR SINGH	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		3803/2025
119	D-WA/51762/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		4804/2025
120	D-WA/51762/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		4805/2025

121	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4806/2025
122	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4807/2025
123	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4808/2025
124	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4809/2025
125	D-WA/949/2021 WA/949/2021	ALL ODISHA GOVT. I.T.I PART TIME GUEST INSTRUCTORS ASSOCIATION MP		4810/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4811/2025
127	D-WA/51849/2025 WA/ /	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK MP		4812/2025
128	D-WA/51849/2025 WA/ /	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK MP		4813/2025
129	D-WA/46442/2025 WA/1785/2025	M/S.SHREE JAGANNATH SUPPLY AND SERVICES COMPANY PVT.LTD. MP		4814/2025
130	D-WA/51939/2025 WA/ /	RAJIB KUMAR AGARWAL@RAJIB AGARWAL MP	WAIBRATA RATH	4815/2025
131	D-WA/51917/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	4816/2025
132	D-WA/51917/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	4817/2025
133	D-WA/52039/2025 WA/ /	JUGAL KISHORE AGARWAL MP	SUBHADUTTA ROURAY	4818/2025
134	D-WP(C)/51756/2025 WP(C)/ /	BHOBANI PRADHAN MP	BISWAJIT SAHOO	22379/2025
135	D-WP(C)/41973/2025 WP(C)/29935/2025	BRAHMANANDA PRUSTY MP	NIRANJAN LENKA	22380/2025
136	D-WP(C)/51760/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI MP		22381/2025
137	D-WP(C)/51761/2025 WP(C)/ /	SARALA NAYAK MP	HIMANSHU BHUSAN DASH	22382/2025
138	D-WP(C)/51764/2025 WP(C)/ /	BINOD KUMAR NAYAK MP	HIMANSHU BHUSAN DASH	22383/2025
139	D-WP(C)/51763/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI MP		22384/2025
140	D-WP(C)/51765/2025 WP(C)/ /	BIRESH PRASAD PAL MP	SHASHI BHUSAN JENA	22385/2025
141	D-WP(C)/51767/2025 WP(C)/35745/2025	RAJINDER SINGH MP	SUVASHISH PATTANAIK	22386/2025
142	D-WP(C)/51766/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI MP		22387/2025
143	D-WP(C)/51768/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI MP		22388/2025
144	D-WP(C)/51769/2025 WP(C)/ /	DHARANIDHAR MOHAPATRA MP	SHASHI BHUSAN JENA	22389/2025
145	D-WP(C)/51770/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., KHORDHA, MP		22390/2025
146	D-WP(C)/51771/2025 WP(C)/ /	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI MP		22391/2025
147	D-WP(C)/51583/2025 WP(C)/ /	BICHITRANANDA SWAIN MP	SUDHIR KUMAR MALLICK	22393/2025
148	D-WP(C)/44690/2025 WP(C)/31158/2025	SUNITA DAS MP	SOUBHAGYA SWAIN	22395/2025
149	D-WP(C)/37536/2025 WP(C)/26466/2025	AMOD CHANDRA BISWAL MP	SMITA RANJAN PATNAIK	22396/2025
150	D-WP(C)/51779/2025 WP(C)/ /	PABITRA BAG MP	TIKERAM MEHER	22397/2025
151	D-WP(C)/49420/2025 WP(C)/34332/2025	M/S SHREE LAXMI APARELS, BHADRAK MP		22398/2025
152	D-WP(C)/51788/2025	RAJGURU ATMASWARUP ACHARYA	SATYABRATA MOHANTY (1)	

	WP(C)/35785/2025	MP		22399/2025
153	D-WP(C)/51788/2025 WP(C)/35785/2025	RAJGURU ATMASWARUP ACHARYA MP	SATYABRATA MOHANTY (1)	22400/2025
154	D-WP(C)/51794/2025 WP(C)/ /	HI TECH EDIFICE PVT LTD MP	AFRAAZ SUHAIL	22401/2025
155	D-WP(C)/49594/2025 WP(C)/34430/2025	MAHAVIR SHG, CUTTACK MP	DILLIP KUMAR RAY	22402/2025
156	D-WP(C)/46906/2025 WP(C)/32552/2025	NABA KISHORE SAHOO MP	SRINIVAS MOHANTY	22403/2025
157	D-WP(C)/46740/2025 WP(C)/33617/2025	ABHISHEK MOHAPATRA MP	BIBHU PRASAD DAS	22404/2025
158	D-WP(C)/32792/2025 WP(C)/22905/2025	MANAS RANJAN KHANDAI MP		22405/2025
159	D-WP(C)/51803/2025 WP(C)/ /	SK. DANISH MP	SANGRAM KESHARI MISHRA	22406/2025
160	D-WP(C)/44074/2025 WP(C)/31100/2025	NATIONAL ALUMINIUM COMPANY LTD, RAJGURU MP	ANGURATH	22407/2025
161	D-WP(C)/51834/2025 WP(C)/ /	NABANITA JAGATY MP	BRUNDABAN ROUT	22408/2025
162	D-WP(C)/21385/2025 WP(C)/14977/2025	CHITTA RANJAN SAHOO MP	SUSANTA KUMAR BARAL	22409/2025
163	D-WP(C)/15531/2011 WP(C)/15531/2011	KUNTA KU.SAHU MP		22410/2025
164	D-WP(C)/51855/2025 WP(C)/ /	PRESIDENT, DISTRICT CONGRESS COMMITTEE, MP	BISWAJIT KHOWARIKAR	22411/2025
165	D-WP(C)/49362/2025 WP(C)/34719/2025	M/S S.K PLASTICS MP	SURESH CHANDRA DASH	22412/2025
166	D-WP(C)/51862/2025 WP(C)/ /	DURYODHAN LENKA MP	CHANDRAKANTA NAYAK	22413/2025
167	D-WP(C)/51865/2025 WP(C)/35827/2025	SANDEEP KUMAR SAHOO MP	SOURAV SUMAN BHUYAN	22414/2025
168	D-WP(C)/51853/2025 WP(C)/ /	SABITA PARIDA MP	BANSHIDHAR SATAPATHY	22415/2025
169	D-WP(C)/51873/2025 WP(C)/ /	KOILI BEHERA MP	PRADIPTA KISHORE BHUYAN	22416/2025
170	D-WP(C)/51877/2025 WP(C)/ /	SABITA SAHU MP	PRADIPTA KISHORE BHUYAN	22417/2025
171	D-WP(C)/35670/2025 WP(C)/25087/2025	MAMATA MAHAPATRA MP		22418/2025
172	D-WP(C)/51868/2025 WP(C)/ /	BISHNUPRIYA SAMANTARAY MP	ANJAN KUMAR BISWAL	22419/2025
173	D-WP(C)/51891/2025 WP(C)/ /	KAILASH CHANDRA SAHOO MP	SUBHRANSU BHUSAN MOHANTY	22420/2025
174	D-WP(C)/51898/2025 WP(C)/ /	MAHAMMAD ZAFFAR MP	RUDRA NARAYAN PARIJA	22421/2025
175	D-WP(C)/51908/2025 WP(C)/ /	FANINDRA KUMAR MOHAKUD MP	PRAKASH RANJAN BARIK	22422/2025
176	D-WP(C)/46200/2025 WP(C)/32054/2025	LAXMI BEHERA MP		22423/2025
177	D-WP(C)/46201/2025 WP(C)/32056/2025	NAGESWAR DAS MP		22424/2025
178	D-WP(C)/51202/2025 WP(C)/35503/2025	SAKUNTALA BISWAL MP	MANOJ KUMAR PANDA	22425/2025
179	D-WP(C)/51915/2025 WP(C)/35809/2025	CHANDRA SEKHAR GUMANSINGH MP	JAYDEEP PAL	22426/2025
180	D-WP(C)/51918/2025 WP(C)/35814/2025	BADAKHARIDA PACS, GANJAM MP	JYOTSNA RANI TRIPATHY	22427/2025
181	D-WP(C)/51922/2025 WP(C)/ /	KHIRODHI TANAYA SAHOO MP	SUSANTA SEKHAR PARIDA	22428/2025
182	D-WP(C)/51923/2025 WP(C)/ /	MONALISA MOHAPATRA MP	SUSANTA SEKHAR PARIDA	22429/2025
183	D-WP(C)/51927/2025 WP(C)/ /	SWATI DAS MP	SUSANTA SEKHAR PARIDA	22430/2025

184	D-WP(C)/51929/2025 WP(C)/ /	MOUSUMI MAHANA MP	SUSANTA SEKHAR PARIDA	22431/2025
185	D-WP(C)/51931/2025 WP(C)/ /	MAMITA MALIK MP	AMITAV DAS	22432/2025
186	D-WP(C)/51935/2025 WP(C)/ /	KSHIROD KUMAR DASH MP	SOHAN MISHRA	22433/2025
187	D-WP(C)/9375/2025 WP(C)/7490/2025	SISIR KUMAR GARNAYAK MP		22434/2025
188	D-WP(C)/51941/2025 WP(C)/ /	SARASWATI SHISHU MANDIRA PATAMUNIPRAKASHINIPUR MP		22435/2025
189	D-WP(C)/51946/2025 WP(C)/ /	SARASWATI SHISHU VIDYA MANDIRA, MPRUSSIKINIPUR MP		22436/2025
190	D-WP(C)/51914/2025 WP(C)/ /	AKHAYA KUMAR GAUDU MP	SADASIVA PATRA (1)	22437/2025
191	D-WP(C)/51955/2025 WP(C)/ /	JANARDAN ROUT MP	BAMADEV BARAL	22438/2025
192	D-WP(C)/51954/2025 WP(C)/ /	HALDHAR MISHRA MP	PITAMBAR PANDA	22439/2025
193	D-WP(C)/51957/2025 WP(C)/ /	M/S KALPATARU BEHERA, SAMBALPUR MP	MADHAB LAL AGARWAL	22440/2025
194	D-WP(C)/31830/2021 WP(C)/31830/2021	DEBENDRA DAS MP		22441/2025
195	D-WP(C)/51962/2025 WP(C)/ /	SRIMANTA KUMAR DAS MP	PRINOY MOHANTY	22442/2025
196	D-WP(C)/51964/2025 WP(C)/ /	M/S. VIRAJ STEEL AND ENERGY PRIVATE MP	RABI, SAMBALPUR BEHERA	22443/2025
197	D-WP(C)/19292/2017 WP(C)/19292/2017	THE COLLECTOR, KANDHAMAL MP	ADDL. STANDING COUNSEL	22444/2025
198	D-WP(C)/19292/2017 WP(C)/19292/2017	THE COLLECTOR, KANDHAMAL MP	ADDL. STANDING COUNSEL	22445/2025
199	D-WP(C)/51972/2025 WP(C)/ /	BASANTA KUMAR BEHERA MP	SAILAZA NANDAN DAS	22446/2025
200	D-WP(C)/50986/2025 WP(C)/ /	REETA SATAPATHY MP	SWETALINA PANDA	22447/2025
201	D-WP(C)/51987/2025 WP(C)/ /	M/S. DEVI MINES AND MINERALS, KHURDA MP	DOURI MOHAN RATH	22448/2025
202	D-WP(C)/49914/2025 WP(C)/35399/2025	SAMIR KUMAR BEHERA MP	JYOTIRMAY GUPTA	22449/2025
203	D-WP(C)/51989/2025 WP(C)/ /	M/S. SAINATH CONSTRUCTION AND ENGINEERING MP	SUPERIMSINGH SINGHPUR	22450/2025
204	D-WP(C)/51994/2025 WP(C)/ /	NILAM KUMAR PATTANAIK MP	PRADEEP KUMAR MAHAPATRA	22451/2025
205	D-WP(C)/43699/2025 WP(C)/30562/2025	M/S D.K ENGINEERING AND CONSTRUCTION MP	SINHANT DWIBEDI	22452/2025
206	D-WP(C)/14968/2025 WP(C)/10294/2025	SWARUPA CHHOTARAY MP		22453/2025
207	D-WP(C)/14718/2025 WP(C)/10240/2025	MREENMAYEE NAYAK MP	SANJIB SWAIN	22454/2025
208	D-WP(C)/52015/2025 WP(C)/ /	PUSPALATA LENKA MP	PRINCE PATNAIK	22455/2025
209	D-WP(C)/52021/2025 WP(C)/ /	M/S VYASDEV ENTERPRISES, SUNDARGARH MP	SUMYA DEV RAY	22456/2025
210	D-WP(C)/52022/2025 WP(C)/ /	SARAT KUMAR JENA MP	PRABHU PRASAD MOHANTY	22457/2025
211	D-WP(C)/52031/2025 WP(C)/ /	MAHANADI COALFIELDS LTD., ANGUL MP	HARIPAD MOHANTY	22458/2025
212	D-WP(C)/52031/2025 WP(C)/ /	MAHANADI COALFIELDS LTD., ANGUL MP	HARIPAD MOHANTY	22459/2025
213	D-WP(C)/52043/2025 WP(C)/ /	SATISH KUMAR BISWAL MP	DEBADUTTA KANUNGO	22460/2025
214	D-WP(C)/52052/2025 WP(C)/ /	SNIGDHA RANI BEHERA MP	SAMARENDRA BAHADUR	22461/2025
215	D-WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TAMILNADU	SOMNATH RANJAN MOHANTY	

	WP(C)/26789/2022	MP		22462/2025
216	D-WP(C)/52053/2025	GOBINDA CHANDRA MOHANTY	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		22463/2025
217	D-WP(C)/52058/2025	JAMUNA PRADHAN	JAGANNATH BHUYAN	
	WP(C)/ /	MP		22464/2025
218	D-WP(C)/23399/2024	RAJENDRA BEHERA		
	WP(C)/13962/2024	MP		22465/2025
219	D-WP(C)/52045/2025	SANJAY KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		22466/2025
220	D-WP(C)/52062/2025	BRAHMANANDA PRADHAN	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		22467/2025
221	D-WP(C)/52068/2025	PRAJAPITA BRAMHA KUMARI ISWARIYA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		22468/2025
222	D-WP(C)/52078/2025	M/S. SHREE BHARAT MOTORS LIMITED, BSRF	KUMAR DASH	
	WP(C)/ /	MP		22469/2025